## Annexure-3

**Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP: 30.03.2023; List of creditors as on:13.06.2023**

**In accordance with Section 25(2) (e) , IBC ,2016**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed (₹) | Amount of claim admitted (₹) | Nature of claim | Amount covered by security interest (₹) | Amount covered by guarantee (₹) | Whether related party? | % voting share in CoC | | | | | |
| 1 | Bank of Baroda, ZOSARB Branch, Chandigarh | 08.05.2023 | 26,40,82,811.90 | 26,40,82,811.90 | Secured | - | - | No | 100.00% | - | - | - | - | Provisionally accepted |
| | | | **26,40,82,811.90** | **26,40,82,811.90** | | - | - | - | **100.00%** | - | - | - | - | - |

PRASHANT GUPTA ★ Insolvency Professional ★